- (c) The Government remains committed to the disinvestment of Air India. In this regard, the Air India Specific Alternative Mechanism (AISAM) has decided as follows:
  - (i) In view of volatile crude prices and adverse fluctuations in exchange rates, the present environment is not conducive to stimulate interest amongst investors for strategic disinvestment of Air India in immediate near future. The issue would be revisited once global economic indicators including oil prices and forex conditions stabilize,
  - (ii) to undertake near and medium term efforts to capture operational efficiencies and to improve the performance of Air India,
  - (iii) to monetise non-core land and building assets,
  - (iv) to separately decide the contours of the mode of disposal of the subsidiaries viz. Air India Engineering Services Limited (AIESL), Air India Air Transport Services Limited (AIATSL) and Airline Allied Services Limited (AASL).

## Leasing out of Air India

- 5. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government is still determined to go ahead with stake sale in loss-making Air India;
- (b) whether Government has examined the factors that had resulted in the market rebuff for Air India's sale;
  - (c) if so, the details thereof; and
- (d) whether Government would consider leasing out Air India to an Indian/ foreign/joint venture operator instead of pumping in more money into the loss making national carrier?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (d) Probable reasons as analyzed by the Transaction Advisor, *i.e.* M/s EY for non-receipt of bids, *inter-alia*, are GOI 24% stake and corresponding rights, high amount of allocated debt, changes in macro environment, individuals not being allowed to bid, profitability track record and bidders not being able to form a consortium within given time period.

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The Government remains committed to the disinvestment of Air India. In this regard, the Air India Specific Alternative Mechanism (AISAM) has decided as follows:

- In view of volatile crude prices and adverse fluctuations in exchange rates, the present environment is not conducive to stimulate interest amongst investors for strategic disinvestment of Air India in immediate near future. The issue would be revisited once global economic indicators including oil prices and forex conditions stabilize,
- to undertake near and medium term efforts to capture operational efficiencies and to improve the performance of Air India,
- (iii) to monetise non-core land and building assets,
- (iv) to separately decide the contours of the mode of disposal of the subsidiaries viz. Air India Engineering Services Limited (AIESL), Air India Air Transport Services Limited (AIATSL) and Airline Allied Services Limited (AASL).

## Plan to decommission airports in the country

- 6. SHRI K. SOMAPRASAD: Will the Minister of CIVIL AVIATION be pleased to state:
  - whether there is any plan to decommission airports in the country; (a)
- the details and number of airports decommissioned in the country so far; (b) and
- what is the current percentage of market share of each airline company operating in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) No, Sir. No such proposal at present.

- (b) No airports belonging to the Airports Authority of India has been decommissioned so far.
- The current percentage of market share of scheduled domestic airlines is as under:

| Sl. No. Airline |                 | Percentage Share |
|-----------------|-----------------|------------------|
| 1.              | Indigo Airlines | 40.0             |
| 2.              | Jet Airways     | 14.5             |
| 3.              | Air India       | 13.2             |